

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing - CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

*Apoorva A. Nadiger*

**ORDER**

Heard Ms. Apoorva.A.Nadiger, learned Counsel for the Respondent  
Post the case on **11.02.2020**

**MEMBER (T)**

**MEMBER (J)**

Brunda

**Verified**  
  
**Court Officer**